

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad) : (a) Loan nil; Subsidy Rs. 9,350/-.

(b) No, Sir.

Oil Wells

***979. Shri Raghunath Singh :** Will the Minister of Natural Resources and Scientific Research be pleased to state on how many new oil wells drilling operations have been commenced during the last six months ?

The Minister of Natural Resources (Shri K. D. Malaviya) : Five new wells.

Grants to Public Schools

628. Shri V. P. Nayar : Will the Minister of Education be pleased to state whether Government are giving annual grant to any of the "Public Schools" in Delhi?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad) : No, Sir.

Rehabilitation Finance Administration

629. Shri Biren Dutt : Will the Minister of Finance be pleased to state :

(a) how many applications for loans from displaced persons residing in Tripura are pending with the Rehabilitation Finance Administration;

(b) how many applications have been granted during 1954-55 and 1955-56 so far ; and

(c) the reasons for delay, if any, in sanctioning loans to these applicants?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha) : (a) Statewise statistics for applications received are not maintained and so the figure is not readily available.

(b) Loans sanctioned to Displaced persons who have settled in Tripura State were—

during 1954-55	55
1955-56	

(upto November, 1955) . 4

(c) Some delay in sanctioning the loans occurs, generally on account of the fact that applications are taken up for consideration according to the date of their receipt. In the case of industrial loan applications some delay is also caused by the fact that reports from the respective State Governments are to be obtained before finalisation.

Recognition of Indian Degrees in Malaya

630. Shri Shree Narayan Das : Will the Minister of Education be pleased to state:

(a) whether efforts made by the Government of India for recognition of degrees of Indian Universities by the Government of Malaya have borne fruit; and

(b) if so, the present position in this regard?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad) : (a) and (b). The Government of Singapore and the Federation of Malaya do not recognise at par any degree of the Indian Universities excepting degrees in Medicine which are recognised by the General Medical Council of the United Kingdom and other degrees which are recognised by the University of Malaya. The University of Malaya, however, have repeatedly informed that they are prepared to consider only individual cases, on merits. The Government of India are continuing to make efforts to secure a general recognition.

Infantry School, Mhow

**631. { Sardar Hukam Singh ;
Shri Bahadur Singh :**

Will the Minister of Defence be pleased to state:

(a) the number of officers who have passed the Junior and Senior Commander Courses in the Infantry School, Mhow during the last 5 years; and

(b) the number among them who were taken in to permanent Regular Commission in the Army?

The Deputy Minister of Defence (Sardar Majithia) : (a) 1290 Regular and Non-Regular officers have passed the Junior Commanders' Course and 386 Regular Officers have passed the Senior Officers Course.

(b) Out of Non-Regular Officers who passed the Junior Commanders' course, 54 have been granted permanent Regular Commissions.

Armed Forces Headquarters Employe

**632. { Sardar Hukam Singh ;
Shri Bahadur Singh :**

Will the Minister of Defence be pleased to state:

(a) the number of personnel employed at present in the Armed Forces Headquarters in Delhi;

(b) how does it compare with the figure in 1948; and

(c) what is the number of civilians among them?

The Deputy Minister of Defence (Sardar Majithia) : (a) Total number of civilian and service personnel as on 1-12-1955 was 8,347.

(b) the number on 1-12-1948 was 7507.

(c) 6,883 on 1-12-1955 and 6,259 on 1-12-1948.

Army Officers Travel Forms

633- {Sardar Hukam Singh ;
Shri Bahadur Singh ;

Will the Minister of Defence be pleased to state:

(a) whether Form 'D' for travel by Army Officers has been discontinued; and

(b) if so, when, and for what reasons?

The Deputy Minister of Defence (Sardar Majithia) : (a) No.

(b) Does not arise.

भारत के बाहर यात्रा और दैनिक भत्ता

६३४. श्री श्री नारायण दास : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) स्थायी अंतर्राष्ट्रीय संगठनों, सम्मेलनों आदि में भाग लेने के लिये जो सरकारी और गैर-सरकारी प्रतिनिधि जाते हैं उनको यात्रा व्यय और ठहरने का व्यय दिये जाने के बारे में क्या कोई स्थायी आदेश अथवा नियम है; और

(ख) यदि हाँ, तो क्या उनकी एक प्रति आभा के टेबल पर रखी जायगी ?

राजस्व और असेनिक व्यव मंत्री (श्री एच० सी० झाह) : (क) जिन सम्मेलनों आदि में केन्द्रीय सरकार अधिकृत रूप से भाग लेती है उनमें सम्मिलित होने के लिए सरकारी कर्मचारियों के प्रतिनिधि-मण्डलों को विदेश भेजने का नियम उन सरकारी आदेशों के अनुसार होता है जो ऐसे प्रत्येक अवसर पर जारी किये जाते हैं।

साधारण परिस्थिति में कर्मचारियों को उपयुक्त श्रेणी का जहाज किराया दिया जाता है और जल्दी के समय हवाई जहाज का किराया। विदेशों में जिन स्थानों पर वे ठहरते हैं वहाँ उन्हें रहने और खाने के खर्च के लिए दैनिक भत्ता दिया जाता है। भ्रमण या सम्बद्ध भारतीय दूतावास या मिशन उनके रहने का निःशुल्क प्रबन्ध करता है और उन्हें दैनिक भत्ते का कुछ अंश नकद दे दिया जाता है। विभिन्न स्थानों के लिए भत्ते की दर स्थानीय परिस्थितियों के अनुसार समय समय पर निश्चित की जाती है। विदेश में यात्रा करने के सम्बन्ध में उन्हें वे ही सुविधाएँ दी जाती हैं जो विदेशों में नियुक्त भारत सरकार के कर्मचारियों को दी जाती हैं।

गैर-सरकारी सदस्यों को भी इसी प्रकार की सुविधाएँ दी जाती हैं। उन्हें साधारणतः प्रथम श्रेणी के अफसरों के बराबर समझा जाता है।

(ख) "फण्डामेण्टल रूल" ५१ की एक प्रति सदन की मेज पर रख दी गयी है; इसमें सरकारी अफसरों को विदेश भेजने का नियमन करने के सामान्य आधार का उल्लेख है।

इस नियम के खण्ड (१) के परन्तुक (ख) की ओर और इस नियम के खण्ड (२) की ओर भी विशेष रूप से ध्यान दिया जाना चाहिए। यह नियम अब एक नयी संहिता के अंग के रूप में बिलकुल हाल की आवश्यकताओं के अनुसार ठीक किया जा रहा है। भारत सरकार यह नयी संहिता समय समय पर निकाले गये बाद के आदेशों का विचार करके तैयार कर रही है। [बेसिये परिशिष्ट ५, अनुबन्ध संख्या ६१]

अंतर्राष्ट्रीय अध्ययन का स्कूल

६३५. श्री श्री नारायण दास : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि दिल्ली में अंतर्राष्ट्रीय अध्ययन का स्कूल स्थापित करने में सरकार ने क्या सहायता दी है ?